

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/1106/1A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
District & Sessions Judge,
Nalbari.

Dated Guwahati the rd 22 November, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJNB/7625 dtd. 13.11.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.11.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 14.11.2024 till the morning of 18.11.2024,** has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/11062/1A, dated, 22-11-24
Copy to.

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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